

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 230**

**TO BE ANSWERED ON THE 11TH DECEMBER, 2018/ AGRAHAYANA 20, 1940
(SAKA)**

PENSION FOR FREEDOM FIGHTERS

230. SHRI G.M. SIDDESHWARA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons receiving pension under the freedom fighters pension scheme, State-wise;

(b) the total expenditure incurred by the Government on this account;

(c) whether the Government is considering to increase the amount of pension under this scheme; and

(d) the time by which a final decision in this regard is likely to be taken?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): State-wise/Union Territory-wise total number of persons receiving pension under the Swatantrata Sainik Samman Pension Scheme, 1980 (renamed as Swatantrata Sainik Samman Yojana) is at Annexure-I.

(b): The expenditure incurred by Government during 2016-17, 2017-18 and during the current financial year 2018-19 on this account are Rs.761.85 Crore, Rs. 748.09 Crore and Rs.594.08 Crore (upto October, 2018) respectively.

(c) & (d): The central freedom fighter pension/family pension has already been revised and increased by the Central Government with effect from 15.08.2016. Dearness Allowance/Relief as given to the Central Government employees/pensioners twice a year, has been made applicable to the central freedom fighter pensioners also. At present the amount of pension being given to the freedom fighters and their eligible dependents are at Annexure-II.

**STATE WISE LIST OF CENTRAL FREEDOM FIGHTERS AND THEIR ELIGIBLE
DEPENDENTS DRAWING PENSION UNDER SWATANTRATA SAINIK SAMMAN
YOJANA AS ON NOVEMBER, 2018**

Sl no.	State	Total number of persons
1	ANDAMAN & NICOBAR	1
2	ANDHRA PRADESH	895
3	ASSAM	619
4	BIHAR	2936
5	CHANDIGARH	23
6	CHHATTISGARH	99
7	DAMAN & DIU	11
8	DELHI	321
9	GOA	681
10	GUJARAT	417
11	HARYANA	621
12	HIMACHAL PRADESH	519
13	JAMMU & KASHMIR	694
14	JHARKHAND	215
15	KARNATAKA	1717
16	KERALA	1221
17	MADHYA PRADESH	347
18	MAHARASHTRA	3954
19	MANIPUR	16
20	MEGHALAYA	15
21	MIZORAM	2
22	NAGALAND	1
23	ODISHA	593
24	PUDUCHERRY	111
25	PUNJAB	1067
26	RAJASTHAN	244
27	TAMIL NADU	1946
28	TELANGANA	5485
29	TRIPURA	176
30	UTTAR PRADESH	1385
31	UTTARAKHAND	481
32	WEST BENGAL	3985
	Grand Total	30798

MONTHLY AMOUNT OF PENSION PROVIDED UNDER

SI No.	Category of freedom fighters	Basic amount of pension (per month)	Enhanced amount of pension after adding 7% DR (per month) w.e.f. 01.07.2018
1.	Ex-Andaman Political prisoners/spouses	Rs.30,000/-	Rs.32,100/-
2.	Freedom fighters who suffered outside British India/spouses	Rs.28,000/-	Rs.29,960/-
3.	Other Freedom fighters/ spouses including INA	Rs.26,000/-	Rs.27,820/-
4.	Dependent parents/eligible daughters (maximum 3 daughters at any point of time)	50% of the sum that would have been admissible to the freedom fighters, i.e. in the range of Rs.13,000/- to Rs.15,000/-	50% of the sum that would have been admissible to the freedom fighters, i.e. in the range of Rs.13,910/- to Rs.16,050/-

SWATANTRATA SAINIK SAMMAN YOJANA
